

WRIT PETITION (C)

FILING NUMBER: 2749/2020

Bishnu Pada Singh Munda

: PETITIONER

Vs

The State of Jharkhand and Others

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 20/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. The Synopsis with list of dates not given with petition.
2. Deficit C.F.S amounting Rs.230/- only may be given.
3. True typed copy of Annexure 1, 3, 4, 5, 7(page 29) and Annexure 8 may be filed.
4. Statement made at Para 2 of the petition may be verified.
5. Subject on index page may be verified as it relates with the Selection of **Pradhan of Gram Sabha.**

Ranjeet Kumar Pankaj

17/06/2020.